## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 74(ND)/2016 CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN

HON'BLE MEMBER (J)

SH.S.K. MOHAPATRA Hon'ble Member (T)

Special ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Shiv Sevak Singh

Vs

M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE** 1. Ma. Sawath Kalia 2. Mr. A: humana 2. Ms. Aishwanga Mishare

Order

The counsel for the petitioner is present. None for the respondents.

It is represented by the counsel for the petitioner that a copy of the reply has been received by him and he seeks time to file rejoinder. A week's time is granted to file rejoinder with a copy in advance to the counsel for the respondents. (R. VARADHARA)KH

List on 02.12.2016.

MEMBER(J)

(S.K. MOHAPATRA)

MEMBER (T)

25.10.2016 (P.K. Sud)